

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 189
TO BE ANSWERED ON 11 DECEMBER, 2018

FOOD SECURITY SCHEME

189. SHRI RAHUL KASWAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether several eligible families are deprived of Food Security Scheme under the Public Distribution System and if so, the details thereof; and
- (b) whether the Government is planning to provide food security to eligible families which are deprived of Food Security Scheme by conducting a fresh survey and if so, the details thereof?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) & (b): National Food Security Act, 2013 provides for identification of beneficiaries under two categories- Antyodaya Anna Yojana (AAY) and Priority Households (PHH). While the eligible families under AAY are to be identified as per the criteria evolved for the scheme, the identification under PHH is to be done as per the criteria evolved by the States/UTs. There is no report of any eligible beneficiary being left out of National Food Security Act. Therefore, the question of conduct of fresh survey does not arise.
